

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
STARRED QUESTION NO. : 133
(To be answered on the 10th February 2022)**

REPORT ON ACCIDENT AT CALICUT INTERNATIONAL AIRPORT

***133. SHRI M.K.RAGHAVAN**

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Committee assigned to investigate and implement the recommendations of Aircraft Accident Investigation Bureau (AAIB) on IX1344 accident at Calicut International Airport, has submitted its report so far and if so, the details thereof;
- (b) if not, the time by which the Committee is expected to submit the report;
- (c) whether the Directorate General of Civil Aviation (DGCA) proposes to curtail length of runway at Calicut International Airport and if so, the reasons therefor?

ANSWER

Minister of CIVIL AVIATION

नागर विमानन मंत्री

(Shri Jyotiraditya M. Scindia)

(a) to (c) A statement is laid on the table of the House.

Statement referred in reply to Part (a) to (c) of Lok Sabha Starred Question No. 133 regarding "Report on Air India Accident" to be answered on 10.02.2022

(a) & (b) The Aircraft Accident Investigation Bureau (AAIB) ordered an investigation on 13.08.2020 and appointed an Investigator-in-Charge assisted by other Investigators to inquire into the circumstances for determining the probable cause and contributory factors leading to the accident.

The Final Investigation Report including the findings, the probable cause, contributory factors and the recommendations were submitted on 17.08.2021 and accepted by DG, AAIB on 20.08.2021. In the report, the investigation team has identified the probable cause and made a total of 43 recommendations.

Thereafter, a Committee including aviation experts was constituted by this Ministry to oversee the implementation of the recommendations made in the Investigation Report of accident and the execution of the steps required for implementation of the recommendations. The Committee has met on several occasions and has held detailed deliberations on the 43 recommendations. The Committee has completed its deliberations and is yet to submit its report.

(c) Presently, there is no such proposal under consideration in DGCA.
